IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO. 388/92.

Date of Order: 19-6-92.

Between:

M.Appa Rao   ..   Applicant.

          and

1. The General Manager, Telecom,
   Andhra Pradesh, Trivani Complex, Hyderabad.

2. Telecommunication District Manager,
   Visakhapatnam, Visakhapatnam Dist.

3. The Collector, Visakhapatnam,
   Visakhapatnam Dist.   ..   Respondents.

For the Applicant : Mr. Ramabrahmam, Advocate
For the Respondents : Mr.M.Jaganmohan Reddy, Addl.CGSC for R.1 and 2.
        Mr.D.Panduranga Reddy, Special Counsel for A.P.Govt. for R.3.

CORAM:
        THE HON'BLE MR.P.C.JAIN : MEMBER(ADMN.)

                        AND

        THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(JUDL)

                The Tribunal made the following Order:-

        Mr. Ramabrahmam, for the applicant, Mr.M.Jaganmohan
Reddy, for the respondents 1 and 2, Mr.D Panduranga Reddy, for
the Respondent No.3 are present and heard.

   O.A. is rejected as not pressed.
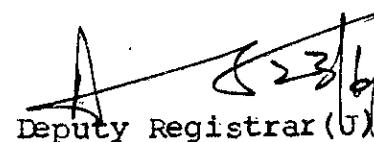
                                                Deputy Registrar(J)

To
1. The General Manager, Telecom. A.P.
        Triveni complex, Hyderabad.

2. The Telecommunication Dist. Manager,
        Visakhapatnam, Visakhapatnam Dist.

3. The Collector, Visakhapatnam, Visakhapatnam Dist.

4. One copy to Mr. P.Ramabrahmam, Advocate, Humaynnagar, Hyd-457.

5. One copy to Mr.M.Jaganmohan Reddy, Addl.CGSC.CAT.Hyd.
6. One copy to Mr.D.Panduranga Reddy, Spl.Counsel for A.P.Govt. CAT.Hyd.

7. One spare copy.

pvm,
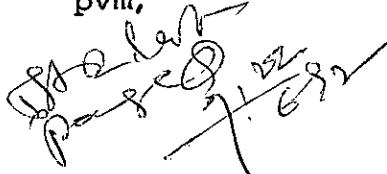
IN THE CENTRAL ADMINISTRATIVE TRI-
   - BUNAL : HYDERABAD BENCH.

THE HON'BLE MR.

AND P.C. Jain

THE HON'BLE MR.R. BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY :
         MEMBER(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER(J)

Dated: 19-6 -1992

ORDER /JUDGMENT

T.A./C.A./M.A. No.

in

O.A.No. 398/92

T.A.No.   (W.P.NO.   )

Admitted and interim directions
issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

M.A.Ordered/Rejected.

No order as to costs.

pvm.